

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 10766 OF 2011

STATE OF U.P. & ANR.

Appellant (s)

VERSUS

NANWA
(Office report on default)

Respondent(s)

Date: 07/10/2013 This Appeal was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE MADAN B. LOKUR
(In Chambers)

For Appellant(s) Mr. Vikrant Yadav,Adv.
Mr. Ram Kishor Singh Yadav,Adv.
Mr. Abhish Kumar,Adv.

For Respondent(s) Mr. Anurag Dubey,Adv.
Ms. Ila Hldia,Adv.
Mr. S.R. Setia,Adv.

Ms. Sushma Singh,Adv.
Mr. Sudhir Kulshreshtha,Adv.

UPON hearing counsel the Court made the following
O R D E R

As a last chance, learned counsel for the appellant is given six weeks time to file the statement of case. Learned counsel for the respondent will file the statement of case within eight weeks.

| (Sarita Purohit)
| Court Master

| | (Sneh Bala Mehra)
| | Court Master

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